

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.2632
TO BE ANSWERED ON 25TH MARCH, 2022

SUBSIDY ON PDS ITEMS

2632 DR. V. SIVADASAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the number of shops under the Public Distribution System (PDS), State-wise;
- (b) the items and the quantity made available by the Central Government to the PDS shops, year-wise and State-wise data, since the last five years;
- (c) the subsidy given by the Central Government for each item, year-wise and State-wise data since the last five years; and
- (d) percentage of the total Government expenditure (Centre+States) on PDS contributed by the Central Government, financial year-wise, since the last five years?

ANSWER
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER
AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a): Under Public Distribution System (PDS), at present there are around 5.33 lakh Fair Price Shops (FPSs) in the country. A State/UT-wise Statement showing Fair Price Shops is at Annexure-I.

(b): A State/UT wise statement showing Quantity of foodgrains made available by the Central Government to States for PDS shops is at Annexure-II.

(c): The Department primarily deals with the release of food subsidy to the Food Corporation of India (FCI) and to the States which have adopted the Decentralized Procurement (DCP States). States are allocated food grains at subsidized rates under National Food Security Act, 2013 (NFSA) and other Welfare Schemes. Difference between Economic Cost and Central Issue Price (CIP) at which foodgrains are issued to States are reimbursed to Food Corporation of India (FCI) as food subsidy. In case of States which have adopted Decentralized Procurement Scheme (DCP), food subsidy is released to States by Government of India for quantity of food grains procured and distributed by them under NFSA and other Welfare Schemes.

Further, as per budgetary allocation received from the Ministry of Finance, funds for payment of subsidy to the DCP States & FCI are released directly through PFMS. FCI further releases subsidy to Non-DCP States for quantum of food grains received by FCI from them. The details of food subsidy released during last five years is at Annexure-III.

(d): As the food subsidy is covered under the Central Sector Scheme, 100% amount towards Food Subsidy to States is borne by the Central Government.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.2632 FOR ANSWER ON 25.03.2022 IN THE RAJYA SABHA.

Statement State/UT-wise total No. of Fair Price Shops under NFSA

Sl.	States/UTs	No. of Fair Price Shops (FPSs)
1	Andaman and Nicobar Islands	464
2	Andhra Pradesh	28,936
3	Arunachal Pradesh	1,640
4	Assam	33,987
5	Bihar	47,032
6	Chandigarh	NA (under DBT Cash Transfer)
7	Chhattisgarh	12,304
8	Dadra & NH and Daman Diu	114
9	Delhi	1,998
10	Goa	451
11	Gujarat	17,048
12	Haryana	9,526
13	Himachal Pradesh	4,934
14	Jammu & Kashmir	6,737
15	Jharkhand	25,532
16	Karnataka	20,044
17	Kerala	14,189
18	Ladakh	409
19	Lakshadweep	39
20	Madhya Pradesh	25,435
21	Maharashtra	52,532
22	Manipur	2,765
23	Meghalaya	4,735
24	Mizoram	1,245
25	Nagaland	1,629
26	Odisha	12,577
27	Puducherry	NA (under DBT Cash Transfer)
28	Punjab	17,525
29	Rajasthan	25,682
30	Sikkim	1,316
31	Tamil Nadu	34,776
32	Telangana	17,170
33	Tripura	1,806
34	Uttarakhand	9,200
35	Uttar Pradesh	79,612
36	West Bengal	20,261
	Total	5,33,650

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE UNSTARRED QUESTION NO.2632 FOR ANSWER ON 25.03.2022 IN THE RAJYA SABHA.

Allocation and Offtake of Foodgrains (RICE & WHEAT) from year 2016-17 to 2020-21 under TPDS/NFSA

(figures are in thousand MTs)

Sl.	STATES/UTs	2016-17		2017-18		2018-19		2019-20		2020-21	
		Allocation	Offtake	Allocation	Offtake	Allocation	Offtake	Allocation	Offtake	Allocation	Offtake
1	Andhra Pradesh	1871.844	1845.789	1871.844	1899.650	1871.844	1855.279	1871.844	1871.205	1871.844	2147.362
2	Arunachal Pradesh	88.992	87.048	88.992	88.693	88.992	87.032	88.992	92.023	88.99233	87.22328
3	Assam	1686.866	1564.721	1695.132	1690.593	1695.132	1691.029	1695.132	1702.142	1694.324	1553.353
4	Bihar	5493.861	5246.761	5493.860	5537.840	5493.861	5188.923	5493.861	5404.327	5524.33	5183.855
5	Chhattisgarh	1384.056	1268.718	1384.056	1376.724	1384.056	1375.528	1384.056	1374.945	1384.056	1375.292
6	Delhi	450.598	442.669	450.873	447.342	450.872	390.997	450.873	436.490	450.6901	449.4721
7	Goa	59.014	58.115	59.003	58.221	59.031	59.031	59.045	59.045	58.17318	55.99979
8	Gujarat	2179.375	2174.734	2366.974	2265.754	2379.456	2046.175	2379.462	1924.614	2178.396	2011.139
9	Haryana	795.000	756.152	795.000	641.095	795.000	543.946	795.000	598.623	795	619.6565
10	Himachal Pradesh	508.020	504.691	508.019	492.863	508.021	504.568	508.020	511.817	508.02	507.4217
11	Jharkhand	1675.875	1637.775	1739.514	1631.415	1739.514	1698.036	1739.514	1678.827	1739.514	1760.584
12	Karnataka	2608.836	2222.899	2608.836	2825.250	2608.836	2609.932	2608.836	2631.142	2608.801	2370.616
13	Kerala	1370.810	1368.118	1425.049	1437.055	1425.049	1410.293	1333.915	1334.324	1395.973	1395.549
14	Madhya Pradesh	3449.792	3163.436	3518.252	3350.600	3564.469	3418.672	3564.468	3394.007	3443.277	3184.182
15	Maharashtra	4605.192	4238.045	4605.192	4250.654	4605.192	4048.387	4605.192	4029.097	4605.191	3988.186
16	Manipur	141.559	133.058	144.349	149.306	151.832	152.542	159.122	155.855	162.5984	158.8661
17	Meghalaya	175.998	175.396	175.999	174.829	176.175	177.254	176.298	176.157	176.298	174.6963
18	Mizoram	65.758	63.632	65.758	65.114	65.758	66.259	65.758	67.406	65.75796	64.66309
19	Nagaland	126.586	114.064	138.058	149.205	138.058	137.450	138.058	136.247	138.058	138.1618
20	Odisha	2097.821	2267.370	2161.691	2160.186	2207.981	2333.963	2211.582	2047.239	2224.92	2078.529
21	Punjab	870.120	885.548	870.120	734.725	870.120	817.567	870.120	616.006	870.12	466.1929

Sl.	STATES/UTs	2016-17		2017-18		2018-19		2019-20		2020-21	
		Allocation	Offtake	Allocation	Offtake	Allocation	Offtake	Allocation	Offtake	Allocation	Offtake
22	Rajasthan	2791.572	2566.230	2791.572	2227.633	2791.572	2444.405	2791.572	2843.387	2788.073	2752.219
23	Sikkim	44.326	45.276	44.324	43.733	44.324	44.621	44.324	44.081	44.3241	41.70891
24	Tamil Nadu	3704.048	3776.229	3677.752	4067.097	3677.752	3580.906	3677.752	3928.213	3677.752	3535.626
25	Telangana	1338.001	1335.149	1338.000	1326.452	1338.000	1218.543	1338.000	1354.597	1338	1253.716
26	Tripura	271.001	261.211	271.000	277.918	271.000	272.314	271.000	264.550	271.1925	243.0109
27	Uttarakhand	503.000	495.443	503.000	513.913	502.999	502.653	502.999	500.422	502.9992	515.699
28	Uttar Pradesh	9352.308	9172.495	9725.820	9608.004	9619.999	9052.057	9329.515	8959.395	9436.967	9003.628
29	West Bengal	3792.063	3516.467	3966.197	3789.799	3969.883	3897.009	3970.620	3919.479	3970.62	3941.558
30	A&N Islands	29.557	12.480	29.557	16.340	29.559	17.503	29.558	14.692	29.55792	16.91922
31	Chandigarh*	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0	0
32	D&N Haveli	9.161	8.887	11.147	10.580	11.147	9.368	11.016	11.017	15.89168	14.57269
33	Damen& DIU	6.119	5.227	5.424	5.072	5.312	4.628	4.772	4.287		
34	Jammu & Kashmir	751.081	748.255	751.082	730.215	751.081	739.747	748.343	756.989	734.654	695.9858
35	Ladakh**	NA	NA	NA	NA	NA	NA	2.736	0.000	16.42698	15.04045
36	Lakshadweep	4.620	4.543	4.620	5.211	4.620	3.777	4.620	4.211	4.62	3.49175
37	Puducherry*	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0	0
	Total	54,302.831	52,166.631	55,286.066	54,049.079	55,296.497	52,400.393	54,925.974	52,846.858	54815.412	51804.174

* The UTs of Chandigarh and Puducherry have adopted Direct Benefit (Cash) Transfer scheme under NFSA. Thus, there is no allocation and offtake of foodgrains in these UTs, instead equivalent amount of food subsidy is transferred directly into the bank accounts of NFSA ration card holders.

** The UT of Ladakh was not present until the year 2018-19, hence allocation and offtake of foodgrains is not applicable for Ladakh in the years 2016-17, 2017-18 and 2018-19.

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE UNSTARRED QUESTION NO.2632 FOR ANSWER ON 25.03.2022 IN THE RAJYA SABHA

The details of food subsidy released during last 05 years is as below:

	FCI	DCP States	(Rs crores)
Year	Net subsidy released *	Subsidy released	Total subsidy released
2016-17	78334.61	27338.35	105672.96
2017-18	61981.69	38000	99981.69
2018-19	70098	31029.485	101127.485
2019-20	75000	44944.35**	119944.35
2020-21	##4,62,789.00	66901.77	5,29,780.77
2021-22 (as on 17.03.2022)	2,08,929.00	58,272.30	2,67,201.30

*Over & Above, amount of Rs 25,000 crores in FY 2016-17, Rs 40,000 crores in FY 2017- 18, Rs 70,000 crores in FY 2018-19 & Rs 44,164.02 crores in FY 2019-20 released from food subsidy has been adjusted for repayment of NSSF loan.

Out of Rs. 462789.00 Crore Rs. 339256.00 Crore were utilized for repayment of NSSF Loan of FCI. Thus NSSF loan as on 31.03.2021 on FCI was zero.

**The RE, 2019-20 was Rs. 33508.35 crore. Total release includes Rs 11,436 crores released to DCP states from NSSF loan to FCI & equivalent amount has been reimbursed to FCI during FY 20-21 from DCP head in FY 2020-21. The said amount Rs.11,436 crore to FCI for NSSF loan has not been included in the subsidy figures mentioned for DCP or FCI.

Statement indicating the subsidy released to DCP States during the last 05 years :(Rs in crores)

S. No.	Name of the State	2016-17	2017-18	2018-19	2019-20	2020-21	21-22 (as on 17.03.2022)
1	Andhra Pradesh	3212.82	6060.17	4542.57	7404.42	8424.72	7483.92
2	Bihar	1495.24	4535.11	2291.68	2535.71	4117.33	5498.42
3	Chhattisgarh	3141.28	4272.36	3303.19	4628.11	7193.13	6027.66
4	Gujarat	46.21	0.00	9.31	69.03	9.24	0.00
5	Karnataka	0.00	166.95	417.53	205.79	323.99	779.26
6	Kerala	419.25	782.06	620.23	469.30	1214.98	1400.10
7	Madhya Pradesh	5354.97	8113.23	6026.97	8888.39	11946.44	13009.79
8	Maharashtra	0	583.66	0.00	1920.17	2555.74	2184.44
9	Odisha	3847.72	5133.57	4651.01	5807.45	8985.73	6834.57
10	Punjab	2877.68	796.33	1722.33	1612.09	1761.53	860.38
11	Rajasthan	0.00	0.00	0	0	0	0
12	Tamil Nadu	2303.76	651.70	1136.61	3242.79	3109.76	3499.35
13	Telangana	1716.71	3853.71	2559.31	4858.89	6879.59	6896.97

14	Uttar Pradesh	0	0	0	0	0	0
15	Uttarakhand	346.80	860.11	329.8	903.12	1371.33	1217.71
16	West Bengal	2441.93	2042.30	3279.69	2194.86	8792.03	2393.46
17	Jharkhand	0	0	0	0	3.66	0
18	Tripura	0	0	0	0	29.79	15.58
19	DBT*	133.97	0 148.74	139.25	204.24	182.78	170.68
		27338.34	38000	31029.48	44944.36	66901.77	58272.30

* Under DBT scheme, w.e.f. 2015-16 subsidy is released to UTs of Chandigarh, Puducherry, Dadra & Nagar Haveli.

** The RE, 2019-20 was Rs. 33508.35 crore. Total release includes Rs 11,436 crores released to DCP states from NSSF loan to FCI. Accordingly, MoF has additionally allocated (over and above BE for 20- 21) Rs 11,436 crore for repayment to FCI for NSSF loan & said amount has been released to FCI from DCP head in FY 2020-21. The said amount Rs 11,436 crore to FCI for NSSF loan has not been included in the subsidy figures mentioned for DCP or FCI.
